

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003. Ph. 24306840. Email: deputyregistrar-nclat@nic.in

F.No.10/47/2017-Estt./NCLAT

Dated : 09th December, 2024

CORRIGENDUM
(NO.191 / 2024)

Kindly refer to this Appellate Tribunal's Office Order (No.190/2024) in F.No.10/47/2017-Estt./NCLAT dated 07.12.2024 regarding constitution of Internal Complaints Committee of NCLAT, under Section 4 of The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013: -

FOR:

3. Ms. Kunjamma Mathew, YWCA of Delhi

Member

READ :

3. Ms. Kunjamma Mathew, National President, YWCA of India

Member

(Sunit Chandra)
Registrar

To

All concerned (as per Office Order No.190/2024).